

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**O R D E R**

*Imphal, the 31<sup>st</sup> March, 2022*

No. HCM/E-3/(MJS)/2017-Estt(ii)/ On being tendered resignation by **Smt. M. Pemila**, District & Sessions Judge, Ukhrul, Hon'ble The Chief Justice is pleased to accept the resignation and terminate her service w.e.f. 31<sup>st</sup> March, 2022 (Afternoon).

**Shri Ojesh Mutum**, Member Secretary, Manipur State Legal Services Authority (MASLSA) shall hold the charge of District & Sessions Judge, Ukhrul in addition to his normal duties.

This order shall come into force w.e.f. 01.04.2022 (Forenoon).

By Order etc.

**(GOLMEI GAIPHULSHILLU)**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Endt. : HCM/E-3/(MJS)/2017-Estt(ii)/ 6192-107 Imphal, the 31<sup>st</sup> March, 2022  
Copy to :

1. The Accountant General (A&E), Manipur.
2. The Commissioner (Law), Government of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges.
4. Persons concerned.
5. The Registrar (Judl)/(Vigilance)/(Admn. PM & P), High Court of Manipur.
6. The Joint Registrar (Judl. & Bench)/(Admn. PM & P), High Court of Manipur.
7. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.).
8. All the Deputy Registrars, High Court of Manipur.
9. The System Analyst, High Court of Manipur for uploading the same on official website of this Registry.
10. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur
11. The P.S. to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
12. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S. to Director, Manipur Judicial Academy.
15. The Superintendent (Estt. - II), High Court of Manipur.
16. The Guard File/ Notice Board/ Concerned File.

  
**REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**